

## Annexure-8

Name of the Corporate Debtor: GVK Power and Infrastructure Ltd

Date of commencement of CIRP: 15.07.2024

List of creditors as on : 24.12.2024

## List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, If any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	BSE Ltd.	10-Sep-24	65,49,000	-	Operational Debt	No	No	No	-	-	-	65,49,000	-	Refer Note 1
<b>TOTAL</b>			<b>65,49,000</b>	-						-	-	<b>65,49,000</b>	-	

## Note :

1 As per the records of the company provided by Corporate Debtor's personnel the payment was made to BSE to comply with the provision of SEBI Regulations, 2015 and subsequently approved by BSE Ltd. and no payment is pending. Creditor has been accordingly communicated vide email dated 20 September 2024 and 09 October 2024 along with the details. No response has been received to above communication.